

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. M. A. BARALIYA
COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 03-09-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	Cri.B.A 1620/2020	Nilam Rajput V/S Gavdevi P.Stn	ORDER	
02	ABA 898/2020	Rajesh Bhaskar V/S Wadala P.Stn	ORDER	
03	Pocso Spl.508/19	Santosh Torappa Dhumale V/S Wadala Rly P.Stn	Hrg.	
04	ABA 2280/19	Pramod Krishna Pawaskar and 2 others V/S Kalachowky P.Stn	Hrg.	
05	ABA 403/2020	Chandrashekar Motiram Mhatre V/S Bhoiwada P.Stn	Hrg.	
06	ABA 414/2020	Ahsanulla Afzal Husain Khan and 3 others V/S Agripada P.Stn	Hrg.	
07	ABA 470/2020	Ajaykumar Bankim Rathod V/S Agripada P.Stn	Hrg.	
08	ABA 494/2020	Saalim Jarjish Gazdhar and 3 others V/S Agripada P.Stn	Hrg.	
09	Cri.B.A.1818/2020	Hiranna Shankar Valmiki V/S Cuffe parade P.Stn	Hrg.	
10	ABA 941/2020	Salim Koderi Veeran V/S DCB CID P.Stn	Hrg.	

